

(b) A statement showing the commodities and the quantities to be exported to and imported from U.S.A. is placed on the Table of the House.

#### STATEMENT

Against the import of 4.6 lakh tons of wheat and about 48,000 bales of cotton the commodities to be exported from India to U.S.A. against the link arrangement are as under:—

(1) 1,12,000 tons of Indian Ferro-Manganese for delivery by 1-4-1961.

(2) A quantity of 75,250 tons of Ferro-Manganese converted from Indian manganese ore in U.S.A. or other countries.

#### Attack by Pakistanis

{ Shri A. M. Tariq:  
 Shri S. M. Banerjee:  
 Shri Rameshwar Tantia:  
 Shri Ajit Singh Sarhadi:  
 Shri Pahadia:  
 \*152. { Shri N. R. Muniswamy:  
 Shri Assar:  
 Shri Raghunath Singh:  
 Shri P. K. Deo:  
 Shri Bangshi Thakur:  
 Shrimati Maftida Ahmed:

Will the Prime Minister be pleased to state:

(a) whether one Indian constable was killed and another was seriously injured by the Pakistani nationals who trespassed into the Indian territory at Radhanagar on the East Pakistan border on the 16th May, 1960; and

(b) if so, the steps taken by Government in this connection?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Yes, Sir. The Indian Police party had arrested some Pakistani nationals who had trespassed into Indian territory. While they were still near the border, about 50 Pakistanis, armed with deadly weapons, crossed the

border and attacked them killing one constable and injuring two others.

(b) The Tripura Administration requested for an immediate joint enquiry at the District Magistrate level and our Deputy High Commissioner in Dacca and our High Commissioner in Karachi drew the attention of the Pakistan Government to this incident. A joint enquiry at border security forces level was held on May 17, 1960, but no agreement could be reached as the Pakistanis maintained that the Indian police party had illegally trespassed into Pakistan territory. We are continuing to press the Government of Pakistan for an enquiry into the incident at the District Magistrate level to which they have not yet agreed.

#### Labour Management Co-operation

\*153. { Shri Shree Narayan Das:  
 Shri Ram Krishan Gupta:  
 Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 2820 on the 28th April, 1960 and state:

(a) whether the recommendations of the Seminar on Labour Management Co-operation have since been considered and decisions thereon taken; and

(c) if so, the nature thereof;

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) (i) A cell has been set up at the Centre and the Tripartite Committee hitherto looking after the scheme is being reconstituted. The State Governments are also being requested to set up suitable machinery at the State level;

(ii) The Central Organisations of Employers and Workers have been requested to suggest suitable units where the scheme may be introduced.